#### GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA UNSTARRED QUESTION NO. 3637 TO BE ANSWERED ON 17.03.2021

## CANCELLATION OF LICENSE OF CENTRES ISSUING AADHAAR CARDS

## 3637. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the number of Centres issuing/updating/ correcting Aadhaar Card whose license was cancelled during ea of the last three years, State/UT-wise and the reasons therefor;

(b) the manner in which the problems related to Aadhaar Cards are being redressed in areas after the closure these centres; and

(c) the details along with the number of such closed centres in Chittorgarh district of Rajasthan?

#### ANSWER

# MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI SANJAY DHOTRE)

(a) to (c): Hon'ble Supreme Court, while disposing of Writ Petition (C) No. 247 of 2017 and Ors dat 09/06/2017 in PAN-Aadhaar linking case, inter-alia stated that "... it is important that the aforesa apprehensions are assuaged by taking proper measures so that confidence is instilled among the public large that there is no chance of unauthorized leakage of data whether it is done by tightening the operations the contractors who are given the job of enrolment, they being private persons or by prescribing seve penalties to those who are found guilty of leaking the details, is the outlook of the Government. However, we emphasize that measures on this behalf are absolutely essential and it would be in the fitness of things the proper scheme in this behalf is devised at the earliest..."

The above security concerns about biometrics as well as other personal data had necessitated tightening of t enrolment operations.

By that time, the Aadhaar saturation among adult population reached more than 90% saturation (as per cens 2011). UIDAI was required to create sustainable model of Aadhaar enrolment facility across the country in secure environment so that there is no misuse or tampering of the processes during data collection.

Chief Executive Officer, Unique Identification Authority of India (UIDAI), vide a D.O. dated 28<sup>th</sup> June, 20 apprised all Chief Secretaries to the State Governments, its decision to shift the enrolment centres from priva and unsecured locations to secure government premises where direct supervision by the government could ensured.

Further, regarding Aadhaar Enrolment & update, it was decided to open approx 13,000 centres at Post Offic In addition, vide Gazette notification No. 13012/79/2017/Legal-UIDAI dated 14-07-2017, Schedul commercial banks were directed to open Aadhaar Enrolment & update centers in 10% of its Branches.

It was also decided to phase out all the private enrollment agencies (EA) for enrolment & update of Aadhaar by the end of December, 2017. Subsequently all the Registrars have started working as Enrolment agencies replacing the Private Enrolment agencies.

In order to expand the Aadhaar Enrolment & update services, UIDAI has also on-boarded State Government Departments (such as Women & Child Departments, School Education Department etc), Navodaya Vidyalaya(NVS), BSNL, CSC, UTIITSL etc. for carrying out Aadhaar Enrolment & Update activities. In addition to this, UIDAI is in the process of opening and running 165 Aadhaar Seva Kendras at 105 Cities across the country through its Service Providers.

As on 28<sup>th</sup> February 2021, around 56000 Aadhaar counters are operational throughout India.

To consider the update requirement and ease of doing update from home, for residents who have linked their mobile with Aadhaar, UIDAI permitted update of demographic fields (Name, Gender, DoB, Address) though online Self Service Update Portal (SSUP).

Considering the probability for increased demand for mobile update, UIDAI on-boarded India Post Payments Bank (IPPB) to provide mobile update service through its vast network of Postmen/ Dak Sevaks.

It is further submitted that opening or closing of Center at a particular location is carried out by the Registrars of UIDAI such as State Government Departments, Department of Posts, Scheduled Commercial Banks, NVS, BSNL, CSC, UTIITSL etc. This data is dynamic in nature. List of such centers is available in public domain on UIDAI web site link <a href="https://appointments.uidai.gov.in/easearch.aspx">https://appointments.uidai.gov.in/easearch.aspx</a>

As on date, 94 Aadhaar centers are functional in Chittorgarh district of Rajasthan.

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